

HIGH COURT OF DELHI
Shershah Road, New Delhi

No. ~~2754~~2754/DHC/Gaz/VI.E.2(a)/2010
Dated: ~~27th~~27th August, 2010

PUBLIC NOTICE

The general public is informed that new district court complex at Saket is becoming functional with effect from Saturday, the 28th August, 2010. The work of civil and criminal cases relating to South Civil District and South and South-East Police Districts hitherto being taken up at Patiala House Courts Complex shall be taken up with effect from the aforesaid date by the courts of the respective districts at the new court complex at Saket. Similarly, motor accident claim petitions relating to the area within the jurisdiction of the aforesaid police districts shall be dealt with by the MACTs established at Saket.

Parties, litigants, lawyers and other persons concerned with the said cases are requested to appear before the courts at Saket. Necessary information may be obtained from the District Judge-I & Sessions Judge, Tis Hazari; District Judge-V-cum-ASJ I/C, South and South-East, Patiala House/Saket; Chief Metropolitan Magistrate, Tis Hazari or A.C.M.M., South & South-East, Patiala House/Saket Court Complex.


(RAKESH KAPOOR)
REGISTRAR GENERAL